

to preserve human existence. In the light of facts stated above, it is necessary that Sanskrit should be taught in the whole country and the world. At present there is some difference indifference towards Sanskrit. On the 8th April, our Prime Minister had accepted the greatness of Sanskrit language at the time of Convocation of Banaras Sanskrit University when she was also awarded the Degree of Vachaspathi. Therefore, I would like to request the Central Government that more monetary provision should be made for the study and teaching of Sanskrit and for the spread and propagation of Sanskrit besides encouraging research therein. Further, preference should be given in the Services for those who know Sanskrit.

श्री सत्य नारायण जटिया (उज्जैन) :
अध्यक्ष महोदय, माननीय सदस्य ने जो संस्कृत में वक्तव्य दिया है उसके लिये मैं उनका अभिनन्दन करता हूँ।

(ii) Need to Sanction nuclear and Super Thermal power Stations for Karnataka.

SHRI OSCAR FERNANDES (UDIPI) :
Due to rapid industrialisation in Karnataka, the present position of the electricity generated in the State is quite inadequate. It is not only very badly affecting the industries in the State, but also agriculture as well. This has upset the economy of the entire State. The State generated power only through hydro-electric projects. The failure of monsoon always leads to fall in water level resulting in lower generation. This problem has assumed serious proportions in recent years and is likely to end in a crisis in industry, agriculture and economy.

Though the State is facing such a severe crisis in the matter of power generation, it is quite unfortunate that the Centre has not yet sanctioned either a nuclear power installation or a super thermal power station. While sanctioning three such nuclear and super thermal power stations in the neighbouring States of Andhra Pradesh and Tamil Nadu, the Centre has completely ignored the interest of karna-

taka. Though the Karnataka Government has entered into an agreement with Andhra Pradesh for the supply of 100 M. V. of power, it is hardly sufficient to tide over the crisis. So, for the all round progress of the State it is very much necessary that nuclear power station and also one super thermal power station of the capacity of 1000 M. V. should be sanctioned to Karnataka and one of them be located at Mangalore.

In view of the acute power crisis in the State, I request the Hon. Minister for Energy to sanction one nuclear power station and one super thermal power station to Karnataka immediately.

12.18 hrs.

(Mr. Deputy Speaker in the Chair)

(iii) Demand for Opening an Office of S. E. Railway Public Service Commission at Cuttack.

SHRI A. C. DAS (JAJPUR) : In Orissa, there is predominance of Scheduled Castes, Scheduled Tribes and other Backward Class youths appearing for competitive examinations being conducted by South Eastern Railway Public Service Commission, the headquarters of which is located at Calcutta. The examination centre of the S. E. Railway Public Service Commission is opened at Cuttack. But, for interview the successful candidates have to go to Calcutta. Most of the candidates called for the interview are from economically weaker sections. Due to paucity of funds they fail to reach Calcutta for the interview.

The Government of Orissa has been emphasising the need for opening an office of the S. E. Railways Public Service Commission in Cuttack, Orissa. But it has not been opened so far. Unless immediate steps are taken to open an office in Cuttack, the youths particularly belonging to S. C. and S. T. and other weaker sections will continue to suffer. The location of an office in Cuttack will provide a great relief to the SC/ST candidates. If the office is opened at Cuttack that will look after the entire recruitment work for the youths of Orissa.